

Defective Case Register from 2025-07-09 to 2025-07-09

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/19763/2025	SIDDHANT SARANGI	2025-07-09	1. Page number not correctly furnished in I.A. petition
2	D-CRLMC/19353/2025	PRAVASH CHANDRA JENA	2025-07-09	1. Certified copy of annex-1 not filed.
3	D-CRLMC/19745/2025	PRASANNA KUMAR RATH	2025-07-09	. Application dated not correctly furnished sl. no. 8 in Index and 3rd line of page no.7
4	D-WP(C)/25999/2025	BIJAYA KUMAR BEHERA 1	2025-07-09	Date of application in annex.2 not tally in index.
5	D-WP(C)/26985/2025	BHABANI SANKAR DAS	2025-07-09	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
6	D-WP(C)/26987/2025	BHABANI SHANKAR DAS	2025-07-09	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
7	D-WP(C)/25666/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-09	AGE OF PETITIONER NOS.3 4 and 5 NOT MENTIONED
8	D-WP(C)/25963/2025	RANJAN KUMAR NAYAK	2025-07-09	RS.35.00 TO BE PAID
9	D-WP(C)/26013/2025	CHITTA RANJAN PATNAIK	2025-07-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.17 not neat.
10	D-WP(C)/26016/2025	ADITYA NARAYAN RAY	2025-07-09	Page not properly mentioned in index.
11	D-WP(C)/26392/2025	PRAKASH KUMAR JENA	2025-07-09	Page 22 23 54not neat.
12	D-WA/20912/2025	SASWAT DAS,A.G.A	2025-07-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

13	D- CONTC/26770/2025	JAJATI KESHARI KHUNTIA	2025-07- 09	i)Date 20.09.2024 mentioned in date chart not correct.
14	D-WP(C)/26098/2025	ALOK KUMAR MOHAPATRA	2025-07- 09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
15	D-WP(C)/26042/2025	NIRANJAN PRASAD PATRA	2025-07- 09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Occupation of the deponent not furnished in the affidavit.2 Page no.8 not neat and legible.
16	D- ABLAPL/20031/2025	SUSAMA RANI SAHOO	2025-07- 09	Prayer is not proper. Prayer has not been done for all the Petitioners.
17	D- BLAPL/19929/2025	SATYA RANJAN MULIA	2025-07- 09	G.R. case No. not mentioned in ADJ Court order.
18	D-WP(C)/26029/2025	GHANASHYAM NAMTOAR	2025-07- 09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Age of the deponent not correctly furnished in the affidavit.2. Page nos.32 33 and 34 not neat and legible.
19	D- CRLREV/14864/2025	SURYASNATA MOHAPATRA	2025-07- 09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 11.55 p not paid. (b) Appellate Court Judgement Rs 9.90 not paid 2.Index not correctly paginated as per annexures.
20	D- BLAPL/19914/2025	BIRAJA PRASAD NANDA	2025-07- 09	8-CAUSE TITLE NOT IN ORDER. In cause title mentioned, pending in the Court of JMFC, Koida. But, in certified copy, mentioned in the Court of JMFC, Bonai.
21	D- ABLAPL/20387/2025	AMITAV TRIPATHY	2025-07- 09	U/s mentioned in the Petition mismatch with FIR.
22	D-WP(C)/26030/2025	JAGAMOHAN PATTANAIK	2025-07- 09	.Receipt Showing Serv.copy To it not Filed.
23	D- ABLAPL/20558/2025	SIDHARTHA SANKAR RAY (2)	2025-07- 09	i)P.S. case no. furnished incorrect in Date chart and paragraph no. 4 of the petition
24	D-WP(C)/26584/2025	SATYAJIT SAMAL	2025-07- 09	.Subject Code incorrectly Mentioned
25	D-LAA/26843/2025	NAMITA PATTANAIK	2025-07- 09	1.Valuation of the Appeal and C.Fee Payable be correctly furnished in the Memo. of Appeal.C.Copy of the Trial Court be filed.Put up for further S.R there after.
26	D-WP(C)/26649/2025	SUKANTA KUMAR MISHRA	2025-07- 09	1.Paragraphs not correctly mentioned in declaration.
27	D- BLAPL/19897/2025	PRASANTA KUMAR	2025-07- 09	8-CAUSE TITLE NOT IN ORDER.

		ROUTRAY		In cause title, mentioned pending in SDJM Court, Bonai. Whereas the Court of ADJ, Bonai have disposed of the same.
28	D-WP(C)/26236/2025	NIRA SUNDAR PANDA	2025-07-09	1. Writ petition not properly page marked in Index.
29	D-WP(C)/26410/2025	PRASANNA KUMAR RATH (1)	2025-07-09	D.C.Fee of Rs.42/- not paid. Page 31 and 35 not neat.
30	D-ABLAPL/20444/2025	MANORANJAN DAS	2025-07-09	1. Name of P.S. not properly mentioned in the Cause Title. 2. Name of the Lower Court not properly mentioned in the Cause Title. 3. In Declaration of the Affidavit Pet. No. 2 has been shown as Advocate Clerk.
31	D-WA/24043/2025	DEVI PRASAD DASH	2025-07-09	Court Fee Rs 12/- to be paid. 2. Legible copy of page no. 95 103 to 107 150 151 163 to 165 are to be filed.
32	D-WP(C)/26209/2025	NIRMAL RANJAN ROUTRAY	2025-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Annexure 6 and 7 not properly reflected in averments. Date wrongly mentioned in annexure-9 and 12 in index. Sl. no. 4 not correctly described
33	D-RSA/27201/2025	MANORANJAN MISHRA	2025-07-09	1. D.A. Fee of Rs.03/- to be Paid. 2. Rs. No- 2 and 3 omitted in the portion at Page No-1 be incorporated.
34	D-LAA/26830/2025	NAMITA PATTANAIK	2025-07-09	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid 2. Valuation of the appeal and C. Fee Payable be correctly furnished. 3. Page No-14 being struck off be omitted.
35	D-ABLAPL/20361/2025	BYOMAKESH TRIPATHY	2025-07-09	1. Page No. 13 is not legible properly.
36	D-CONTC/26087/2025	ADV	2025-07-09	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/ to be paid. 2. page mark not correctly furnished in Index.
37	D-CONTC/25734/2025	ADV.	2025-07-09	1. COPY OF IMPUGNED ORDER NOT FILED 2. PAGE NO.08 NOT LEGIBLE
38	D-CRLREV/20349/2025	SIDHARTHA SANKAR RAY (2)	2025-07-09	Put up SR after redacting the name of Informant /victim
39	D-WP(C)/26020/2025	ADAM ALI KHAN	2025-07-09	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGE NOS. 20 and 26 NOT NEAT.
40	D-WP(C)/26419/2025	BIBHUTI BHUSAN PANDA	2025-07-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. Book mark page marking not proper. Page marking not proper. Page 9 not found. Annexure not correctly furnished.
41	D-WP(C)/26967/2025	SWAPNIL ROY	2025-07-09	Page marking not tally with Index and book mark. Page 58 not neat.

42	D-WP(C)/26395/2025	PRAKASH KUMAR JENA	2025-07-09	Page 24 not neat
43	D-WP(C)/27181/2025	SHRADHASHREE ROUSTRAY	2025-07-09	.Subject Code Not Furnished .
44	D-WP(C)/27071/2025	PRAKASH KUMAR MISHRA	2025-07-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos . 16 and 17 not legible.
45	D-ABLAPL/20409/2025	SARBESWAR SAHOO	2025-07-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page marking not done properly. After page-20 there is mentioned 22 and furnished twice 2. Attested annexure not filled. 3. In V.Nama, Petitioner address is not complete
46	D-WP(C)/26650/2025	SUKANTA KUMAR MISHRA	2025-07-09	1.Paragraphs not correctly mentioned in declaration.
47	D-WP(C)/25665/2025	ASWINI KUMAR DASH	2025-07-09	Dt.20.L1949 mentioned in para-4 of the petition appears to be wrong.2.Anx-3 not exhibited in the petition as per the Index.3.page no.9 not neat and legible.
48	D-CMP/26318/2025	TRILOCHAN PANIGRAHI	2025-07-09	1.H.C.B.A.Welfare Fee of Rs.50/- not affixed.2.O.P No-11 be expunged and Plaintiff No-6 in Trial court be impleaded.3. Page-32 repeated twice be corrected
49	D-WP(C)/27077/2025	PRAKASH KUMAR MISHRA	2025-07-09	1-COURT FEE IS DEFICIENT. D.C. fee of Rs.2/- not paid.
50	D-WP(C)/26989/2025	JYOTIRMAY GUPTA	2025-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not correctly furnished on declaration.
51	D-WP(C)/26976/2025	SWAPNIL ROY	2025-07-09	Date of copy of order vide annex-1 I not tally with Index.Page 43 and 96 not neat.
52	D-WP(C)/27057/2025	PRAKASH KUMAR MISHRA	2025-07-09	1-COURT FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. Index not properly page marked.Synopsis and date chart not mentioned in index.D.C.fee of Rs.20/- not paid
53	D-WP(C)/26028/2025	SATYA NARAYAN MISHRA 4	2025-07-09	Rule -8 of orissa High Courts PIL rules not complied with.
54	D-ABLAPL/20410/2025	SARBESWAR SAHOO	2025-07-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page marking not done properly. After page-20 there is mentioned 22 and furnished twice after page- 15 there is page no 17 2. Attested annexure not filled.

55	D-WP(C)/26400/2025	BIBHUTI KESHARI BISWAL	2025-07-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of Lease deed not tally with Index.Page 14 and 16.Date not mentioned in the v.nama.
56	D-WP(C)/26652/2025	SUKANTA KUMAR MISHRA	2025-07-09	1.Paragraphs not correctly mentioned in declaration.
57	D-WP(C)/25857/2025	AMIYA KUMAR TARAI	2025-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Signature of the Deponent in the affidavit not tally with cause title and also v.nama
58	D-WP(C)/27083/2025	RABI NARAYAN BEHERA	2025-07-09	Annexure-6 mentioned in the cause title appears to be wrong.2.representation dtd.15.11.2023 not exhibited in Anx-3.
59	D-WP(C)/25842/2025	GOPINATH MISHRA	2025-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Annex-2 not mentioned in the petition copy.Serial no-4 I.A of the affidavit not correctly mentioned
60	D-CONTC/26089/2025	ADV	2025-07-09	AU fee Rs 2.25/- to be paid.
61	D-WP(C)/26827/2025	BIBHUTI BHUSAN PANDA	2025-07-09	1.Petition not correctly addressed to Honorable Court 2. Annexure page marking not tally with Index and book mark.Page marking not proper.
62	D-WP(C)/26104/2025	JANAKI KANTA MAHAPATRA	2025-07-09	Page nos.32 to 35 not neat and legible
63	D-WP(C)/26675/2025	PRADIPTA KISHORE BHUYAN	2025-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no 5 not properly described.
64	D-CMP/27118/2025	NIRANJAN LENKA	2025-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Status of the Parties not mentioned in the Petition.
65	D-WP(C)/25900/2025	SAUMYA RANJAN MISHRA	2025-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-WP(C)/27193/2025	SHIVSANKAR MOHANTY	2025-07-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-CMP/27045/2025	PRAVASH CHANDRA JENA	2025-07-09	1.Date mentioned in the Prayer of I.A be corrected.2.Pages No-25 to 28 be arranged properly.
68	D-CONTC/26614/2025	ADV.	2025-07-09	Put up for further S.R. after filing of correct postal acknowledgment and cause title of the wp(c)8023/2025
69	D-WP(C)/26798/2025	MANOJ KUMAR MOHANTY (2)	2025-07-09	Page marking not proper

70	D-RPFAM/27203/2025	ABHILASH MISHRA	2025-07-09	good ground not furnished
71	D-WP(C)/25848/2025	UPENDRA KUMAR SAMAL	2025-07-09	Paragraph not correctly mentioned in the I.A of the affidavit
72	D-CONTC/26616/2025	ADV.	2025-07-09	i) Put up for further S.R. after filing of correct postal acknowledgement slip and cause title of the wp(c)8030/2025
73	D-CONTC/26613/2025	ADV.	2025-07-09	Put up for further S.R . after filing of correct acknowledgement slip and Cause title of wp(c)8127/2025
74	D-CRLMC/20322/2025	DR. BINODA KUMAR MISHRA	2025-07-09	1. Put up for SR after filing of consolidation CRLMC petition.
75	D-WP(C)/25884/2025	PURNA CHANDRA MISHRA	2025-07-09	Page 17 18 20 and 21 not neat.
76	D-CONTC/27312/2025	ADV	2025-07-09	Code Not correct
77	D-ABLAPL/20443/2025	RAJALAXMI BISWAL	2025-07-09	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
78	D-ABLAPL/20231/2025	LAMBODOR ACHARI	2025-07-09	1. Page no-8 is not legible 2.page no -9 and 10 not annexed properly. 3. O.R case no wrongly mentioned in the Bail application.
79	D-WP(C)/27053/2025	AMITAV TRIPATHY	2025-07-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/27209/2025	SRINIVAS MOHANTY	2025-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit
81	D-ABLAPL/20286/2025	HAJI SK. ABDUL ISTAR	2025-07-09	1. Paragraph-1 of the application furnished twice 2. Petitioner not signed in the proper place in V. Nama
82	D-WP(C)/26401/2025	NIRANJAN PANDA	2025-07-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
83	D-BLAPL/19962/2025	SMRUTI RANJAN ROUT	2025-07-09	1.G.R. case not mentioned Annexure 2
84	D-ABLAPL/20400/2025	PRAHALLAD MAHALI	2025-07-09	1.Fees of Rs. 29/- paid in V.nama 2. Signature of the petitioner Advocate not found
85	D-WP(C)/26984/2025	JAGDISH BISWAL	2025-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no-2 of the affidavit fathers name not tally with cause title.Page 56 to 77 and 158 to 162 198.212 to 220 257 270 283 287 288 not neat.Address of the Respondent no-3 not correctly mentioned.
86	D-BLAPL/20080/2025	SULOCHANA PATRO	2025-07-09	31-As per standing order the name of victim/informant shall not be mentioned in the petition.

87	D-ABLAPL/20364/2025	SULOCHANA PATRO	2025-07-09	1. Index, Synopsis and Date chart are not properly paginated. 2. At the bottom of the page No.9 is not legible.
88	D-CONTC/27313/2025	ADV	2025-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED As per judgement dtd.12-2-2025 all the ops . are not party in the cause title.
89	D-ABLAPL/20353/2025	SUBHENDU KUMAR NAYAK	2025-07-09	i)P.S. case no. not correctly mentioned in Synopsis ii)Page no. 12 not legible.iii) Authorization by the petitioner not correctly furnished in the Affidavit.
90	D-ABLAPL/20302/2025	BISWAJIT MOHANTY	2025-07-09	1. Page marking of page 24 marked twice.
91	D-WP(C)/25657/2025	DWARIKA PRASAD MOHANTY	2025-07-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-WP(C)/25662/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraphs sl.no.as per the petition not correctly furnished in the affidavit of the declaration.
93	D-ABLAPL/20310/2025	JUGALA KISHORE PANDA	2025-07-09	1. Occupation of the deponent in Affidavit not furnished.
94	D-WP(C)/26626/2025	PITAMBAR PANDA	2025-07-09	1. Page nos.23 and 24 not neat and legible
95	D-ABLAPL/20327/2025	JANAKI KANTA MAHAPATRA	2025-07-09	1. The case is related to sexual offence under POCSO. The of the Victim parent and address be deleted from the petition copy as per S.O 3/2024 and put up for S.R there after
96	D-WP(C)/27141/2025	DURGESH NARAYAN RATH	2025-07-09	page nos. 21 to 24 not neat
97	D-WP(C)/27539/2025	LALIT KUMAR MAHARANA	2025-07-09	1. Sl. no. 2 not correctly furnished in affidavit. 2. Annexure number not correctly furnished in the prayer of the petition and I.A. petition
98	D-ABLAPL/20470/2025	ASHUTOS DASH	2025-07-09	1. Name of P.S. not Specifically mentioned in the Cause Title and Prayer. 2. Name of Petitioner in Vakalatanama not tally with Cause Title
99	D-WP(C)/26332/2025	NIROD KUMAR SAHU	2025-07-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
100	D-ABLAPL/20356/2025	BISWARANJAN DALAI	2025-07-09	1) Date of F.I.R. mentioned in Date Chart not correct.
101	D-ABLAPL/20419/2025	SURAJ MOHANTY	2025-07-09	1. Provision of Law wrongly mentioned. 2. All petitioners not signed in V. nama
102	D-WP(C)/26554/2025	DEVI PRASAD DASH	2025-07-09	8-CAUSE TITLE NOT IN ORDER. NAME OF PETITIONER MENTIONED IN INDEX and CAUSE TITLE NOT TALLY WITH AFFIDAVIT and VAKALATNAMA.
103	D-WP(C)/27271/2025	PITAMBAR PANDA	2025-07-09	1. Page nos.13 18 to 22 and 25 to 28 not neat and legible

104	D-WP(C)/27093/2025	ABHIRAM SWAIN	2025-07-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-WP(C)/26925/2025	SRINIVAS MOHANTY	2025-07-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Page n o. 19 not filed
106	D-WP(C)/26994/2025	GIRISH CHANDRA SAHU	2025-07-09	14-NOT PROPERLY INDEXED.
107	D-ABLAPL/20377/2025	BASANTA KUMAR DAS	2025-07-09	1. Index is not properly paginated.
108	D-ABLAPL/20267/2025	RAMESH CHANDRA SWAIN	2025-07-09	1. Page Nos.54 55 56 and 57 are not legible properly.
109	D-WP(C)/27304/2025	MANOJ KUMAR MOHANTY (2)	2025-07-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-WP(C)/27408/2025	BIDYALOK MOHAPATRA	2025-07-09	Serial no 4 I.A of the affidavit not correctly mentioned.
111	D-ABLAPL/20381/2025	TUKUNA KUMAR MISHRA	2025-07-09	1. T.R. case No. has not been furnished in the cause title and petition.
112	D-ABLAPL/20385/2025	AMITAV TRIPATHY	2025-07-09	1. Subject code not correctly furnished in A.Slip. 2. Age of the petitioner not mentioned in the affidavit
113	D-WP(C)/26435/2025	KAILASH CHANDRA MISHRA	2025-07-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court 2.Paragraph not mentioned in the affidavit.
114	D-WP(C)/26441/2025	KAILASH CHANDRA MISHRA	2025-07-09	Affidavit is incomplete
115	D-WP(C)/26433/2025	MANOJ KUMAR PANDA	2025-07-09	Paragraph not correctly mentioned in the affidavit.
116	D-CMP/27347/2025	SHIVSANKAR MOHANTY	2025-07-09	Age of opp. party not correctly mentioned in cause title

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 09-07-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	MATA/5/2009	MATA/5/2009	M/S.A.K.PANDA	OTHERS. DELAY OF 222 DAYS 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
2	CONTC/7069/2023	CONTC/7069/2023	BISWAJIT PASAYAT	OTHERS. IN PAGE 4 CASE NO. BE REFLECTED AT THE HAEADING 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

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